

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-100/2022/11671/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>nd</sup> 2 December, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJD/5401/2023 dtd. 28.11.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.11.2023, alongwith station leave permission, from the morning of 29.11.2023, till the morning of 30.11.2023.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-100/2022/11672/A, dated** , 02-12-23

Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**